

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:858  
ANSWERED ON:17.08.2007  
SAFE DRINKING WATER IN RURAL AREAS  
Ramadass Prof. M;Sharma Shri Madan Lal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the guidelines issued by the Union Government to State Governments to ensure availability of safe drinking water in rural areas;
- (b) whether the Government has set up committees at the Centre and at the State levels in this regard; and
- (c) if so, the details thereof and the progress made therein?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (c) According to the Guidelines issued by the Union Government to ensure availability of safe drinking water in the rural areas, sanctioning committees have been constituted in the states for sanctioning of projects. Representatives from the Union Government are also members of these committees. These committees meet as and when there are schemes for providing safe drinking water in the rural areas in the concerned states.